

Utilization of PL 480 by Tourists

2507. **Shri Yashpal Singh:**
Shri S. C. Samanta:
Shri Digvijay Nath:

Will the Minister of Finance be pleased to state:

(a) whether Government are in a position to indicate the amount of foreign exchange lost during the last year as a result of the tourists being allowed to utilize PL 480 Funds; and

(b) if so, the details thereof ?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). A sum Rs. 2.34 lakhs was utilised by the U.S. Embassy during the financial year 1966-67 out of PL 480 rupee accruals, for sale for dollars to U.S. tourists

Social Welfare Projects

2508. **Shri Yashpal Singh:**
Shri S. C. Samanta:

Will the Minister of Social Welfare be pleased to state:

(a) whether there is no co-ordination amongst the social welfare projects assisted by the Central Social Welfare Board in the various States;

(b) if so, whether any assessment of the reasons underlying it has been made; and

(c) the action taken in the matter?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) No.

(b) and (c). Do not arise.

Long Term "Term Assurance"

2509. **Shri Jyotirmoy Basu:**
Shri Indrajit Gupta:
Shri H. N. Mukerjee:
Shri Vasudevan Nair:

Will the Minister of Finance be pleased to state:

(a) whether Government have found out the cost of Long Term "Term Assurance";

(b) the countries where this Assurance is granted;

(c) the section (Income Group) of society usually going in for such policies in those foreign countries; and

(d) whether Government contemplate its introduction by the LIC?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir

(b) Precise information is not available with the Corporation but it is well known that practically all countries issue term assurances with the necessary safeguards as is being done by the Corporation

(c) Term assurances are quite common in group insurance business and all income groups are represented.

(d) The Corporation is already issuing "Term Assurances" under several plans.

Backward Districts of Rajasthan

2510. **Shri R. K. Birla:** Will the Minister of Planning be pleased to state:

(a) whether there is any proposal under the consideration of the Planning Commission to appoint an Enquiry Committee to look into the backwardness of Districts of Jhunjhunu and Sikar in Rajasthan on the pattern of the Patel Commission for Eastern Districts of UP;

(b) if so, the details thereof and when the Committee is expected to be set up; and

(c) if not, the reason therefor?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No Sir.

(b) Does not arise

(c) On the basis of the prescribed indicators of regional development, these two districts are not as backward, as some others in Rajasthan.

Further, it is primarily for the State Government to initiate enquiries as to the special development of any particular region.

भायकर क्लकों को प्रशिक्षण

2511. श्री रवी राय :
 श्री मधु लिमये :
 श्री अर्जुन सिंह भरीरिया :
 श्री एस० एम० जोशी :
 डा० राम मनोहर लोहिया :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भाय कर जांच प्रायोग तथा कर जांच प्रायोग, का इन सिफारिशों के बावजूद कि भायकर विभाग के क्लकों को पर्याप्त प्रशिक्षण दिया जाय, इन क्लकों को अपने काम का पूरा प्रशिक्षण नहीं दिया जाता जिसके परिणामस्वरूप अधिकांश भाय पर भायकर नहीं लग पाता; और

(ख) यदि हा, तो भायकर विभाग के क्लकों को प्रशिक्षण देने के लिये सरकार ने क्या कार्यवाही की है अथवा करने का विचार है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जी, नहीं। भायकर विभाग में उच्च श्रेणी लिपिकों और निम्न श्रेणी लिपिकों को प्रशिक्षण देने के लिये व्यवस्था है।

(ख) समस्त नव नियुक्त निम्न-श्रेणी लिपिकों और उच्च श्रेणी लिपिकों को छः सप्ताह से कुछ अधिक भवधि तक का मूलाधार पाठ्यक्रम प्रशिक्षण दिया जाता है जिन उच्च श्रेणी लिपिकों तथा निम्न श्रेणी लिपिकों ने विभाग में दो वर्ष की सेवा पूरी कर ली है, उनको छः सप्ताह से कुछ अधिक भवधि तक का उच्चतर पाठ्यक्रम प्रशिक्षण दिया जाता है।

शांति के लिए जल कार्यक्रम सम्मेलन

2512. श्री मोहन स्वरूप : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि शांति के लिये जल कार्यक्रम पर विचार करने के लिये अमरीका में 100 देशों का एक सम्मेलन बुलाया गया है ;

(ख) यदि हां, तो क्या सरकार का विचार इस सम्मेलन में भाग लेने का है; और

(ग) क्या सम्मेलन के लिये कोई कार्यक्रम तैयार किया गया है ?

सिंचाई और विद्युत् मंत्री (डा० कु० ल० राव) : (क) अमरीका सरकार ने वाशिंगटन में 23 मई से 31 मई, 1967 तक शांति के लिए जल पर एक अंतर्राष्ट्रीय सम्मेलन का नियोजन किया था। बहुत से देशों ने इस सम्मेलन में भाग लिया।

(ख) भारत से तीन व्यक्तियों का एक शिष्टमण्डल भेजा गया था।

(ग) इस सम्मेलन के कार्यक्रम में यह बात परिकल्पित थी—संसार भर की जल संबंधी समस्याओं में सादृश्यता; इन समस्याओं के समाधान के लिए भवसर व उपायों के संबंध में विचार विमर्श, और स्थानीय, राष्ट्रीय तथा अन्तर्राष्ट्रीय स्तर पर जल विकास के सार्थक कार्यक्रम में जान डालने के लिए अन्तर्राष्ट्रीय सहयोग का अन्वेषण।

Appeal by Income Tax Assessee

2513. Shri Virendrakumar Shah: Will the Minister of Finance be pleased to state:

(a) the number of appeals by Income Tax Assessee decided by the following authorities in each of the last 3 financial years:—

(1) Appellate Assistant Commissioners of Income Tax;